

(6)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2020 AT 11.30 AM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/426/IB/2020

PETITION NUMBER : CP/550/(IB)/2018

NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM, LIQUIDATOR OF
M/S. SURANA CORPORATION

NAME OF THE RESPONDENT(S) : VINOD KUMAR JAIN & 2 OTHERS

UNDER SECTION : SEC 60 (5) OF IBC 2016

ORDER

Ld. Counsel Mr. Vipin Warriar for the Applicant and the Ld. Counsel
Mr. Rahul K Jain for the 1st Respondent and Ms. Varsha Subramanian for the
2nd Respondent are present.

Counsel for the 2nd Respondent sought time to file counter.

List the matter on **04.08.2020** for filing counter and hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs